

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR VINERGY INTERNATIONAL PRIVATE LIMITED OPERATING IN TRADING OF CHEMICALS, DYES AND CHEMICAL PRODUCTS

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	VINERGY INTERNATIONAL PRIVATE LIMITED PAN: AAACS5473J CIN: U24110MH1991PTC059979
2.	Address of the registered office	GALA NO 16, SUNNY COMPOUND RAHANA, BHIWANDI, THANE, MAHARASHTRA 421302
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Company is closed Other relevant details given in Detailed EOI
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="http://arck.in">http://arck.in</a> , under the case list "Vinergy International Private Limited – In CIRP"
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Minimum Eligibility Criteria for resolution applicants (Singly, Jointly or in consortium) to approach the Resolution Professional ("RP") with Resolution Plan: 1. Minimum Net-Worth of INR 1 crore as on date of submission of EOI supported by Documentary Evidence 2. For Financial Entities including ARCs** /NBFCs /AIF -AUM/ Funds Deployed/Committed funds available for investment of INR 50 Crores ** ARCs participation is subject to the rules and regulations of Reserve Bank of India Complete details / Detailed EOI are available on website, <a href="http://arck.in">http://arck.in</a> or may be sought by E-mail at <a href="mailto:vinergy.cirp@gmail.com">vinergy.cirp@gmail.com</a>
10.	Last date for receipt of expression of interest	20-05-2024
11.	Date of issue of provisional list of prospective resolution applicants	22-05-2024
12.	Last date for submission of objections to provisional list	27-05-2024

13.	Date of issue of final list of prospective resolution applicants	28-05-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29-05-2024
15.	Last date for submission of resolution plans	28-06-2024
16.	Process email id to submit Expression of Interest	vinergy.cirp@gmail.com



For Vinergy International Private Limited  
 Anil Kohli, Designated Partner & Authorized Signatory  
 ARCK Resolution Professionals LLP acting as Resolution Professional  
 VINERGY INTERNATIONAL PRIVATE LIMITED  
 Reg No.: IBBI/IPE-0030/IPA-1/2022-23/50013  
 AFA Valid Upto: 19.12.2024  
 409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001

Date: 04-05-2024  
 Place: Delhi